

(2021) 07 UK CK 0091

Uttarakhand High Court

Case No: Writ Petition (PIL) No. 112 Of 2021

Bipin Chandra
Kavidayal

APPELLANT

Vs

State Of Uttarakhand
& Others

RESPONDENT

Date of Decision: July 14, 2021

Hon'ble Judges: Raghvendra Singh Chauhan, CJ; Alok Kumar Verma, J

Bench: Division Bench

Advocate: Harshit Sanwal, B.P.S. Mer, Rakesh Thapliyal, Xitij Kaushik

Final Decision: Dismissed

Judgement

Raghvendra Singh Chauhan, CJ

1. Mr. Harshit Sanwal, the learned counsel for the petitioner, wishes to withdraw the present writ petition.
2. The writ petition is dismissed as withdrawn.